

DIVISION BENCH
COURT - I

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1615(KB)2018
IA(COMPANIES.ACT)/18(KB)2021, COMP.APPL/1396(KB)2020,
COMP.APPL/65(KB)2021, CONT.A./2(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	AVINASH KUMAR VS SEA VIHAR FUNFAIR PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Swapna Choubey, Adv. : For Petitioners
Ms. Mamta Binani, Adv.
Mr. Rahul Parasrampurua, Adv.
Ms. Saloni Agarwal, Adv.

Mr. Joy Saha, Sr. Adv. : For Respondent
Mr. Arun Kumar Mishra, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. CONT.A./2(KB)2022
 - i. Post this IA on **9/5/2024**.
3. COMP.APPL/65(KB)2021
 - i. Reply affidavit, if any, be filed within one week.
 - ii. Ld. Counsel appearing for petitioner asks for appointment of Special Officer. We find no reasons for appointment of Special Officer at this stage.
 - iii. Post this IA on **9/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**